

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5134/2013

KOTTANGADA B.MOTAIAH

Appellant(s)

VERSUS

MACHIMADA BELLIAPPA & ORS.

Respondent(s)

Date : 19-07-2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. N. Bhat, AOR

For Respondent(s)

Mr. Anantha Narayana M.G., AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Appellant has filed the statement of case.

Ld. Counsel for the appearing respondent have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR  
Registrar